

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CIVIL) Diary No. 37238/2026

[Arising out of impugned final judgment and order dated 29-01-2025 in OPCAT No. 78/2022 04-04-2025 in RP No. 384/2025 passed by the High Court of Kerala at Ernakulam]

ALL INDIA CLERKS ASSOCIATION & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

IA No. 186803/2026 - CONDONATION OF DELAY IN FILING

IA No. 186801/2026 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

Date : 10-07-2026 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH
HON'BLE MR. JUSTICE K. VINOD CHANDRAN
(Partial Court Working Days Bench)

For Petitioner(s) :Mr. Sudarshan Rajan, AOR
Mr. Sudarshan Rajan, Adv.
Mr. Mahesh Kumar, Adv.
Ms. Srishti Sharma, Adv.
Mr. Hitain Bajaj, Adv.
Mr. Ramesh Rawat, Adv.
Ms. Kashish, Adv.
Mr. Ashutosh Gupta, Adv.
Mr. Nischay Choudhary, Adv.
Ms. Ria Setiya, Adv.

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Issue notice, returnable in four weeks.

(IRAMNAZ)
COURT MASTER (SH)

(NIDHI WASON)
ASSISTANT REGISTRAR